NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/188/ (IB)/2017

NAME OF THE PETITIONER(S)

: BALMER LAWRIE & CO LTD

NAME OF THE RESPONDENT(S)

: IBHAR TECHNOLOGIES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

MANAGIAGIDIRECTOR

REPRESENTATION BY WHOM

C-BERHAM)

Monica Chopda C-BERHARD

ORDER

Ms Monica Chopda, counsel for petitioner present. Shri C Bernard, Managing Director of the respondent company present and stated that they are intending to settle the matter by paying the outstanding amount in 9 instalments in 9 months. The proposal has been sent to the petitioner by email. Counsel for petitioner prayed time for seeking instructions from the client to make submissions. Time extended at request of both the parties. Put up on 11.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)